

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
**ORDERS OF THE BENCH**

**Date of Order: 15.10.2014**

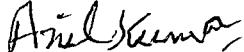
C.P. No. 291/00027/2014 (OA No. 291/00179/2014)

Mr. C.B. Sharma counsel for the applicant.

Learned counsel for the petitioner submits that due to subsequent developments in the matter, he wants to withdraw it.

Accordingly the C.P. is dismissed.

  
(Dr. Murtaza Ali)  
MEMBER (J)

  
(ANIL KUMAR)  
MEMBER (A)

Vv